

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 114
(IB)-477(PB)/2017

IN THE MATTER OF:

Au Small Finance Bank Ltd. Applicant/petitioner
Vs.
Prabhu Shanti Real Estate Pvt. Ltd. Respondent
Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:-

For the Applicant: Mr. Balvinder Ralhan, Adv.
For the respondent Mr. Rahul Shukla, Adv. for RP

ORDER

CA-840 & 1054(PB)/2019:-

Pleadings are complete.

List for arguments on 29.07.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)